

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : GWALIOR**

**Civil Contempt Petition No.202/19/2017**  
(in OAs Nos.893/2011 & 707/2012)

Gwalior, this Monday, the 07<sup>th</sup> day of May, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Lallu Singh Aged 64 years  
S/o shri Babu Ram Chaudhary,  
Occupation Retired Asstt. Engineer (Civil)  
TSU (Tear Smoke Unit) BSF Tekanpur,  
Gwalior (M.P.) 475005 Presently resident  
of 19 Dhkrantola P.O. Etawah City.  
District Etawah (U.P.) PIN 206001

**- Petitioner**

(By Advocate –**Shri Alok Katare**)

**V e r s u s**

1. Rajiv Meharishi  
The Secretary,  
Ministry of Home Affairs  
Union of India North Block  
New Delhi PIN 110001

2. Shri K.K. Sharma  
Director General, Border  
Security Force Block No.10-CGO Complex,  
Lodhi Road, New Delhi 110003

3. Shri Sunil Kumar Verma  
Director, BSF Academy, Tekanpur  
Gwalior (M.P.) 475005

**- Respondents/Contemnors**

(By Advocate –**Shri Kaushlendra Singh Tomar**)

**O R D E R (Oral)**  
**By Ramesh Singh Thakur, JM:-**

This Contempt Petition has been filed by the petitioner against the respondent/contemnors for non-compliance of order dated 28.07.2014 passed by this Tribunal in Original Applications No.893/2011 and 707/2012.

**2.** Learned counsel for the respondent/contemnor has filed their compliance report wherein it has been specifically submitted that in pursuance to the direction of this Tribunal, the sealed cover in respect of the petitioner with reference to DPC dated 15.06.2011 for the vacancy year 2010-11 has been acted upon. The DPC have examined the character rolls of the petitioner and has assessed him as Unfit for promotion.

**3.** Resultantly the order dated 28.07.2014 passed by this Tribunal has been duly complied with in letter and spirit. Hence, there is no ground for proceeding further in this contempt petition. Accordingly, this Contempt Petition is dismissed being devoid of merit. Respondent/contemnors are discharged from notice of contempt.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**